

(1)	(2)	(3)
13.	Jaunagarh	4,679
14.	Kheda	8,590
15.	Kachchha	2,103
16.	Mahesana	5,717
17.	Panch Mahals	4,914
18.	Rajkot	4,963
19.	Sabar Kantha	2,857
20.	Surat Corporation	3,437
21.	Surat District	9,442
22.	Surendranagar	2,125
	Total	99,431

Coal wagons for power stations in Gujarat

3496. SHRI R. P. GAEKWARD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to increase supply of wagons for transport of coal for the thermal power stations in Gujarat so that they have adequate stocks to avoid power breakdowns;

(b) if so, what is the extent of increase in the supply of wagons;

(c) the number of wagons loaded each month for transport of coal to thermal plants in Gujarat during the last eleven months beginning from January, 1980; and

(d) what steps have been taken to ensure regular and adequate supply of wagons for transport of coal for the said power units in Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (d). Adequate number of wagons are proposed to be kept in the circuit so as to meet the increased requirements of coal in the power houses as envisaged in the next few months subject to the condition that the power houses release the wagons within the normal free time admissible.

(c) The monthwise figures of coal wagons allotted to Gujarat power houses from January to November 1980 are as under:—

January	9997
February	12500
March	13048
April	14450
May	14714
June	12020
July	10194
August	8157
September	9580
October	11033
November	11500(Prov.)

Benefit of C.G.H.S. to Central Government Officers

3497. SHRI PIUS TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the numbers of Central Government officers who have taken the benefit of C.G.H.S. for themselves and their families during the past three years; and

(b) what verification has been done by Government to determine the actual dependence of their adult, married and earning family members, whose names have been included in C.G.H.S. token cards?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The number of

Central Government servants and their families who availed of C.G.H.S. benefits during the past three years is as under:

1977-78	57,07,333
1978-79	60,86,818
1979-80	58,13,501

(b) A certificate is obtained from the Government servant at the time of issuing C.G.H.S. card in respect of the entitled members of his/her family to the effect that they are wholly dependent on him/her. This certificate is duly scrutinized and verified by the card issuing authority.

Late Running of Superfast Trains

3498. SHRI ZAINUL BASHER: Will the Minister of RAILWAYS be pleased to state:

(a) the details of late running of superfast trains during the last six months;

(b) the reasons for late running; and

(c) the steps taken to run these trains in time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) An analysis of the punctuality performance of 22 pairs of superfast trains during June to November, 80 (upto 20-11-80) has shown that the performance of 15/16 G. T. Express, 121/122 Tamil Nadu Express, 123/124 Andhra Pradesh Express, 125/126 K. K. Express 173/174 Himagiri Express, 155/156 Tinsukia Mail, 153/154 Jayanti Janata Express, 103/104 Deluxe Express, 2 Dn. Kalka-Howrah Mail, 172 Jammu Tawi-Bombay Central Express and 141 Coramandal Express has not been satisfactory.

(b) The punctuality of these trains was affected due variety of reasons

like agitations, alarm chain pulling losses due to loco/single and operational factors.

(c) General Managers have been directed to give personal attention to ensure punctual running of trains. They have also been asked to intensify day-to-day monitoring of important mail/express trains and have been further instructed that staff responsible for loss of punctuality should be identified and dealt with firmly and promptly. Liaison is also being maintained with the concerned State Governments to control the incidence of alarm chain pulling and dis-connection of hose-pipes by miscreants.

Balipattanam Bridge

3499. SHRI M. RAMANNA RAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Balipattam Bridge in Cannanore district on National Highway No. 17 will be ready and opened for traffic before the end of this year;

(b) the reasons for the delay in completing the work of the bridge even though the work was started 10 years back, how many times the work was tendered out and who were the P.W.D. Contractors; and

(c) what was the original estimate and bid amount by the first contractor, what will be the cost of the bridge and approach road when the work is completed and what is the latest estimate?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes Sir.

(b) The reasons for delay in completing the Baliapattam Bridge were (i) time taken for finalizing lumpsum tender of the first contractor (ii) delay in land acquisition (iii) termination of first contract due to slow progress of the contractor, and subsequent rearrangement for the balance work, and (iv) non-availability of materials like cement and steel. The